committee is expected and who are the persons on this committee?

MR. SPEAKER: He mentioned it; he said the ex-Chief Justice

SHRI SURENDRA MOHANTY: The House will be interested to know when the report is expected.

SHRI SIDDHESHWAR PRASAD: It is a judicial or quasi-judicial committee and we would not interfere with the working of that committee. However we have requested the Chairman to expedite it.

SHRI K. S. CHAVDA: Some of the companies, whose applications for expansion have been rejected by the government, continue to produce beyond their licensed capacity. For example, Messrs. Pfizer, Bombay, has a licensed capacity of 14 tonnes. The production in 1970 was 25 tonnes and in 1971 it rose to 26 tonnes. What steps will the government take against these companies?

SHRI SIDDHESHWAR PRASAD: Now that a specific case has been brought to our notice, we will look into this.

Re-commissioning of Tarapur Atomic Power Plant

- *142. SHRI K. S. CHAVDA: Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to starred question No. 963 on 24th May, 1972 regarding recommissioning of Tarapur Atomic Plant and state:
- (a) whether Unit No. I of the Tarapur atomic station is working satisfactorily;
- (b) whether Unit No. II will be commissioned as per schedule; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). Yes, Sir.

(c) Does not arise

SHRI K. S. CHAVDA: The total power availability in the State of Gujarat at present is 862 MW, including 190 MW of Tarapur atomic power station. Gujarat is suffering from power shortage merely because of shut downs

and breakdowns and recommissioning and again shut downs of the atomic power station. Will the hon. Minister assure the House that another atomic power station will be located in the Saurashtra region, which has no source of supply of coal and hydel power? If not, are we to understand that the news report that Prime Minister, Shrumati Indira Gandhi, appears to have favourer the location of the atomic power plant outside Gujarat is correct?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROAD-CASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): This is not a question of any Minister's personal whim.

SHRI K. S. CHAVDA: What is the reply to part (a) of my question, now that part (b) has been answered by the Prime Minister.

SHRI K. C. PANT: The main question relates to Units I and II and the supplementary is far afield. But, broadly speaking, so far as the availability of power is concerned, which was the question asked by my hon. friend, the availability from the unit which has been re-started has been about 87 per cent. So, this is satisfactory and I do not think that one can blame unit I for this reason. As for unit II, as I have indicated, it will go into operation in September. On the question of the location for sites, this is a question which is gone into by expert committees. I do not think the expert committee has gone into the whole matter even in the western region.

SHRI K. S. CHAVDA: Apart from re-fuelling and maintenance of units I and II, may I know what were the other reasons for shut-down of units I and II?

SHRI K. C. PANT: On unit I there is an arrangement to hold down guiding tubes inside the reactor and some guiding tubes got loose. Therefore, the whole arrangement had to be fortified and strengthened and the whole design had to be looked into. This was the main reason for the extended outage. Then one of the transformers did not function. Although that transformer has been substituted by a transformer in unit II, that also led to some more

closure time. These are the normal repairs which are carried on, in addition to the re-fuelling to which my hon. friend made a reference, which is a normal re-fuelling after the first two years of operation. It always takes a certain amount of time. I am glad to say that in respect of unit II the total outage time was five months, whereas unit I took eight months. So, they have learnt by experience and they are cutting down outage time.

SHRI VISHWANATH PRATAP SINGH: I would like to know from the hon. Minister whether one of the reasons for the failure of Unit I of Tarapore Atomic Plant was the fact that out of 89 guide-tubes, 20 guide-tubes were not loaded with fuel and due to the pressure of water, they were buoyed out because they were lighter and, if so, what steps have been taken to see that this does not occur in Unit II. I also want to know whether the loading of these guide-tubes will involve the import of uranium from abroad.

SHRI K. C. PANT: The blanks do not contain uranium. I do not think any uranium is required to be imported for putting into blanks. So far as Unit II is concerned, the arrangement for holding down guide-tubes has been examined and this has been taken into account while the repairs are going on.

श्री अरिबन्द एम० पटेल: क्या मंी महोदय यह बतलाने की कृपा करेंगे की तारापुर विद्युत केन्द्र में जो शुरू से संतोष अनक रूप से काम नहीं हो रहा है तो क्या उस में कोई षड़यन्त्र है? क्या सरकार इस के लिए कोई जांच समिति बनाने की सोच रही है!

की कृष्ण चन्त्र पन्तः जीनहीं।

F.F.C. Financial Assistance to Movie Makers

- *143. SHRI B. V. NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the total amount of financial assistance given by the Film Finance Corporation to Movie Makers during the past three years;
- (b) the amount which fell due for recovery during these years to the said Corporation and the amount actually realised; and
- (c) the amount of bad debt during these years and amount written off by the Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI DHARAM BIR SINHA): (a) A total of Rs. 47,41,496/- has been disbursed to movie makers during the years 1969-70, 1970-71 and 1971-72.

- (b) A statement containing the information is laid on the Table of the House.
- (c) No debt has been written off by the Corporation during the three years mentioned above.

STATEMENT

1. Amount fallen due for recovery: -

Total recoveries due (including from loans given in pre-1969 period)

				1969 period)			
As on				Principal	Interest	Total	
				Rs.	Rs.	Rs.	
31-3-70.	•	•	•	55 ,10,158	8,66 ,929	63,77,087	
31-3-71.	•		·	59,48,459	11,23,720	70,72,179	
31-3-72.	•	•	•	69,02,859	11,14,804	80,17,663	

The figures of loans fallen due at the end of each financial year, as indicated above, are arrived at after adjusting the recoveries effected. Total loans fallen due (Principal only) as on 31-3-72 in respect of loans asnotioned during the period 1969-72 amounted to Rs. 10,47,031.